THE DEPUTY MINISTER IX THE MINISTRY OF EXTERNAL AFFAIRS (SHRT SURF.NDR\ PAK SINGH): (a) No, Sir,

Written Amivers

- i Does nol arise.
- (c) Tlie matter is being examined,

SHRI K. C. l'ANDA: Sir, then- are certain properties left over 1 >y Indian nationals in East Bengal, now Bangla Desh, anti some oi' theiri are rep'orted to be under the custody ot'the Pakistan Government and some under Bangla Desh. I would like io know whether there is any assessment by the Governmeni Ior restoring them to the proper owners. Secondly, ihe goods confiscated by Tndia are reported in be -mallei- in number than tbe goods confiscated'by Pakistan from Indian shipping companies. How is tlie exchange being contemplated?

SHRI SURENDRA PAL SINGH: I will lake the second part ol' ihe question firsl. The Indian properly seized 1 y Pakistan is valued at Rs. 76 crores and Pakistani properly seized by India alter ihe 196") conflict comes to Rs. 26 crores. These properties were confiscated a: the time of the 1965 conflict by the Pakistani authorities. This matter was taken up I with Pakistan Government on a number oi' occasions until the present conflict started, but vmifortunately, al! our efforts failed Io get anything out of Pakistan...

MR. CHAIRMAN: Question Hour over.

12 Noon

SHRI M. RI 1TINASKAMY: May 1 say it is fair neither to the Minister nor to Parliament to cut short an answer that he is giving on an important question?

MR. CHAIRMAN: He has given the answer.

MIRI A. D. MANI: Sir. I wanted him to give an

MR. CHAIRMAN: Mr. Mani, you were not present in the morning when your question was called. And now you are demanding answers.

WRITTEN ANSWERS TO QUESTIONS

to Oimtions

U. S. PROTEST OVER RELATIONS WITH NORTH VIETNAM

•98. SHRI S. G. SARDESAI: SHRI M. V. BHADRAM: SHRI HHUPESII GUPTA | SHRI DAHYABHAI V. PATEL:

Will (he Minister of EXTERNAL AFFAIRS be pleased to state:

- (a3 whether the Government ol'the L . S. A. have protested against India's decision to establish full diplomatic relation with the Democratic Republic of Vietnam; and
 - (b if so, i'.-hal is Government's reaction thereto?

THE DEPUTY MINISTER IN THE MINISIRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) Yes,

[b We have indicated to the U. S. Government our surprise at the attitude taken by them. As a sovereign country, we take decisions in such matters in the light of our own views and interests, and of recognition of the realities of ihe situation.

तिब्बत में जनमत संग्रह

*99. डा॰ भाई महावीर : थी सुन्दर मणि पटेल :

क्या विदेश मन्त्री यह बताने की कृपा करेंगे कि:

- (क) क्या सरकार का ध्यान श्री दलाई लामा की इस मांग की ओर गया है कि तिब्बत में जनमत संग्रह करवाया जाये कि वहां के चीनी शासन में रहना चाहते हैं या नहीं ; और
- (ख) यदि हां तो इस संबंध में सरकार की क्या प्रतिक्रिया है ?

PLEBISCITE IN TIBET

*99. DR. BHAI MAHAVIR: SHRI SUNDAR MANI PATEL:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether Government's attention has been drawn to a demand made by Dalai Lama
 - t[] English translation